

F.No. 01(03)/Roster/CESTAT/2023-Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 06.10.2023

ORDER NO. 181 of 2023

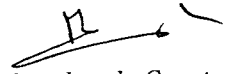
Hon'ble President is pleased to partially modify the roster order no. 167 of 2023 for **CESTAT, Mumbai** on **26.10.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 26.10.2023 at 2.30.p.m.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	C/ROM/85176/2022 in C/85096/2021 Reliance Industries Ltd. vs. Addl. Dir. General (Adjudication), DRI, Mumbai

Note:

1. The hearing will take place by virtual mode.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-
SPS to Hon'ble President/ Hon'ble Member, CESTAT, Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

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Hon'ble President is pleased to partially modify the roster order no. 168 of 2023 for CESTAT, Kolkata from **09.10.2023** to **11.10.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 09.10.2023 to 11.10.2023	Mr. Rajeev Tandon, Hon'ble Member (Technical)	Chamber work

By Order,


(Mukesh Gupta)
Deputy Registrar

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CESTAT, Kolkata/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar